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Issue of special commemorative stamps

966. SHRI SYED SHAHABUDDIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whetliep it is a fact that special commemorative stamps are issued in honour of great personalities only on occasion of their birth centenary or on the occasion of their 25th, 50th, 100th death anniversary; and

(b) if so, what are the details in this regard and what are the names of the personalities who have been honoured since 1947 with dates of issue of the stamps?

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) and (b) The proposals for issue of (Commemorative stamps are placed before the Philatelic Advisory Committee, which examines them with reference to the guidelines for the issue of commemorative stamps. A copy of the guidelines is at statement annexed.

The names of the eminent persons who have been honoured by issue of commemorative stampg from 1947 to 1979 with the dates of issue of the stamps are at Annexure. [See Appendix CXIV, Annexure No. 94].

Statement

Guidelines for the issue of commemorative/Special Postage Stamps

1. Proposals should be taken up well in advance, say about a year before the proposed date of issue, to enable proper examination, designing, approval, announcement, printing and supply of stamps as part of a planned programme.

2. A commemorative stamp may not be issued honouring a living personality.

3. The personalities on whom com memorative stamps are issued may be of national or international importance and the occasion may be ordinarily birth centenary or 10th/25th/50thi 100th death anniversary. Commemorative stamps may be issued on the first death anniversary of the pew-sonality only in very exceptional cases.

to Questions

4. No stamp may ordinarily be issued commemorating an institution unless the occasion is its centenary.

5. Events of very important national or international character may only be considered for issue of stamps, occasions of lesser importance may be commemorated by providing special cancell^ions.

6. Commemorative/Special stamps issued ii^{a} a year may be about 40 and of these stampg on eminent persona lities niay be about 10.

Setting up of Branch Post OtKees ia Madhubani, Bihar

967. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up public telephone booths in the branch post offices of Madhubani district in particular and in Bihar ia general;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OFCOMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) Yes, Sir. Those Branch Post Offices which fall within the purview of the existing policy for providing Public Telephones (PTs) even on loss basis will be provided with telephone facilities. A copy of the policy is enclosed herewith.

(b) Total targets for provision of Public Telephones in all types of eligible post Offices during 1980-81 for Bihar Circle and Madhubani District are 450 and 50 respectively. Out of So Public Telephones to be opened m Madhubani District, 35 will be instal-< led in eligible Branch Post Offices.

(c) Does not arise.

	Policy for provision of PCOs on loss Categories of Stations
(1)	District Headquarters.
(2)	Sub-Divisional Headquarters.
(3)	Tohsil Headquarters.
(4)	Sub-Tehsil Headquarters,
(5)	Block Headquarters.
(6)	Places with a population of 5,000 or more in ordinary areas and 2,500 or more in back- ward or hilly areas.
	Condition for provision of Public Gall Offices will be provided progressively irrespec- tive of loss and without any conditions of minimum revenue.
(7)	Places with Police Stations under the charge of an officer of the rank of a Sub Inspector of Police or above.
	least 25% of the ARE (Annual Recurring Expenditure) in ordinary areas, and 15% of
(8)	ARE in backward areas, and 10% of ARE in billy areas,
(8)	ARE in backward areas, and 10% of ARE in hilly areas,
(8)	ARE in backward areas, and 10% of ARE in hilly areas. Out of the way places. Condition for provision of Public Call Offices.
(8) (9)	 ARE in backward areas, and 10% of ARE in hilly areas. Out of the way places. Condition for provision of Public Call Offices. (a) Should be beyond 40 Kms. (radial distance) from an existing exchange. (b) The anticipated revenue should be at least 25% of ARE in ordinary areas, 15% of ARE in backward areas; and 10% ARE in hilly areas.
(9)	 ARE in backward areas, and 10% of ARE in hilly areas. Out of the way places. Condition for provision of Public Call Offices. (a) Should be beyond 40 Kms. (radial distance) from an existing exchange. (b) The anticipated revenue should be at least 25% of ARE in ordinary areas, 15% of ARE in backward areas; and 10% ARE in hilly areas. Tourist/pilgrimage centres/agricultural/irrigation/power project sites townships—. Condition for provision of public Call Offices. The anticipated revenue should be at least 25% of ARE in Ordinary areas, 15% of ARE in backward areas and 10% of ARE in hilly areas.
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